

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2022
IA(I.B.C)/1583(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SRI ANIRUDH KANOI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Siddhartha Chatterjee, Adv.] For applicant in IA(I.B.C)/1583(KB)2023
Mr. Abirlal Ghosh, Adv.]
Ms. Sudha Singh, Adv.]

Mr. Rajesh Kumar Agrawal] RP

ORDER

1. Ld. Authorized Representative/Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **03.01.2024**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.